

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:711
ANSWERED ON:28.07.2005
SETTING UP OF REFINERIES ABROAD
Nayak Shri Ananta

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a): whether some of the Indian Oil companies have been entrusted with the work of setting up of refineries abroad; and
- (b): if so, the details thereof, company-wise?

Answer

MINISTER OF PETROLEUM & NATURAL GAS AND PANCHAYATI RAJ (SHRI MANI SHANKAR AIYAR)

(a): Yes, Sir. On commercial considerations, Indian Public Sector Oil companies have entered into, or are seeking to enter into, agreements for setting up refineries outside India.

(b): Indian Oil Corporation Limited have a proposal to set up a new oil refinery in Edo State, Nigeria, in a joint venture with Edo State Government. An MOU was signed between IOCL and Edo State Government on 10.9.2004.

Oil and Natural Gas Corporation Limited (ONGC) have initiated a Heads of Agreement (HOA) for the Sudan Refinery project, signed on 26.8.2003 with the Ministry of Energy and Mining (MEM), Government of Sudan and ONGC Videsh Limited (OVL).

Prospects are being explored in Iran, Turkey and Romania. Increasingly, Exploration and Production opportunities in the upstream sector abroad are being linked to our investing in refineries, especially in Africa and Latin America. As a matter of energy security strategy we are looking to re-inforce mutual trade with mutual investment.